


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 30.07.2018 AT 10.30
AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 736/252/HDB/2018
NAME OF THE COMPANY	Jagapati Biotech Pvt Ltd
NAME OF THE PETITIONER(S)	Jagapati Biotech Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar Of Companies Of Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
CA-N. Mallikarjun Rao	FCA	ca 8121 580 580@gmail.com 8121 580 580	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Ponna Rao for RoC	CA sc	9885762905	

ORDER

Learned counsel PCA Mr.N.Mallikarjun Rao present for Applicant. Learned counsel Mr.P.Ponna Rao present for RoC

Applicant filed proof of service of notice on RoC.

RoC report filed.

Applicant is directed to file affidavit regarding deposits of money during demonetisation period.

List the matter on 13.08.2018.


MEMBER JUDICIAL